

अमिताभ कुमार, भा.रा.से.

नौवहन महानिदेशक

एवं अपर सचिव, भारत सरकार

**AMITABH KUMAR, I.R.S.**

Director General of Shipping &

Additional Secretary to Govt. of India



सत्यमेव जयते

भारत सरकार

Government of India

पोत परिवहन मंत्रालय

Ministry of Shipping

नौवहन महानिदेशालय

Directorate General of Shipping

D.O. No. SL-MIS-9(6)/2020

Dated: 27.03.2020

Dear *Ms Sawhney,*

**Sub.: Operation/movement of services essential for operating ships during lock down period – reg.**

As you are aware, the Ministry of Home Affairs vide its Order No. 40-3/2020-DM-I(A) dated 25.03.2020, has removed restrictions on 'operation of Railways, Airports and Seaports for cargo movement, relief and evacuation and their related operational organizations, inter-state movement of goods/cargo for inland and exports', during the lock down period. Smooth operation of shipping activities is crucial for functioning of ports and cargo movement.

2. Indian National Shipowners' Association (INSA), has brought to the notice of this office that at some places they are finding difficulty to obtain the following services which are essential for operation of Indian ships due to interruption by local law enforcement agencies;

- 2.1. Services for supply of ship's stores, spare parts, provisions, foodstuffs including supply of fresh water.
- 2.2. Transportation services of ship's crew members who are being signed on/off.
- 2.3. IT related services for ships (at office or third party service providers).

3. An interruption in the above services may disturb the supply chain of goods in the country and defeat the efforts of the government for continued uninterrupted movement of cargo at Indian ports.

4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With *Regards,*

Yours sincerely,

*Amitabh Kumar*  
(Amitabh Kumar) *27/3/2020*

Ms. Nilam Sawhney, IAS  
Chief Secretary, Government of Andhra Pradesh  
1<sup>st</sup> Block, 1<sup>st</sup> Floor, Interim Government Complex,  
A.P. Secretariat Office, Velagapudi,  
Andhra Pradesh – 522 503.

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Director General of Shipping &  
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Government of India  
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Directorate General of Shipping

D.O. No. SL-MIS-9(6)/2020

Dated: 27.03.2020

Dear *Shri Mukim,*

**Sub.: Operation/movement of services essential for operating ships during lock down period – reg.**

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4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With *regards,*

Yours sincerely,

*Amitabh Kumar*  
(Amitabh Kumar) 27/3/2020

Shri Anil Mukim, IAS  
Chief Secretary, Government of Gujarat  
1<sup>st</sup> Block, 5<sup>th</sup> Floor, Sachivalaya,  
Gandhinagar, Gujarat – 382 010.

अमिताभ कुमार, भा.रा.से.

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D.O. No. SL-MIS-9(6)/2020

Dated: 27.03.2020

Dear *Shri Vijay Bhaskar,*

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4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With *regards,*

Yours sincerely,

*Amitabh Kumar*  
(Amitabh Kumar) 24/3/2020

Shri TM Vijay Bhaskar, IAS  
Chief Secretary, Government of Karnataka  
Room No. 320, 3<sup>rd</sup> Floor, Vidhana Soudha,  
Bangaluru, Karnataka – 560 001.

अमिताभ कुमार, भा.रा.से.

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Dated: 27.03.2020

Dear *Shri Jose,*

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With *Regards,*

Yours sincerely,

*Amitabh Kumar*  
(Amitabh Kumar) *27/3/2020*

Shri Tom Jose, IAS  
Chief Secretary, Government of Kerala  
Secretariat, Thiruvananthapuram,  
Kerala – 695 001.

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**Directorate General of Shipping**

D.O. No. SL-MIS-9(6)/2020

Dated: 27.03.2020

Dear *Shri Mehta,*

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With *regards,*

Yours sincerely,

*Amitabh Kumar*  
(Amitabh Kumar) *27/3/2020*

Shri Ajoy Mehta, IAS

Chief Secretary, Government of Maharashtra

CS Office Main Building, Mantralaya, 6<sup>th</sup> Floor,

Madame Cama Road, Mumbai,

Maharashtra – 400 032.

बीटा बिल्डिंग, ९ वी मंजिल, आई थिंक टेक्नो कैंपस, कांजूर गाँव रोड, कांजूरमार्ग (पूर्व) मुंबई- 400042.

9th Floor, BETA Building, I-Think Techno Campus, Kanjur Village Road, Kanjurmarg(E), Mumbai-400042.

दूरभाष / Tel No.: +91-22-2575 2005/10 फ़ैक्स/Fax.: +91-22-25752011 ई-मेल/Email: amitabh.kumar63@nic.in

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Dated: 27.03.2020

Dear

*Dr. Tripathy,*

**Sub.: Operation/movement of services essential for operating ships during lock down period – reg.**

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With

*regards,*

Yours sincerely,

*Amitabh Kumar*  
(Amitabh Kumar) 27/3/2020

Dr. Asit Tripathy, IAS  
Chief Secretary, Government of Odisha  
General Administration Department,  
Odisha Secretariat, Bhubaneswar,  
Odisha – 751 001.

बीटा बिल्डिंग, ९ वी मंज़िल, आई थिंक टेक्नो कैम्पस, कांजूर गाँव रोड, कांजूरमार्ग (पूर्व) मुंबई- 400042.

9th Floor, BETA Building, I-Think Techno Campus, Kanjur Village Road, Kanjurmarg(E), Mumbai-400042.

दूरभाष / Tel No.: +91-22-2575 2005/10 फ़ैक्स/Fax.: +91-22-25752011 ई-मेल/Email: amitabh.kumar63@nic.in

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Dated: 27.03.2020

Dear *Shri Shanmugam,*

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With *regards,*

Yours sincerely,

*Amitabh Kumar*  
(Amitabh Kumar) *27/3/2020*

Shri K. Shanmugam, IAS

Chief Secretary, Government of Tamil Nadu

Namakkal Kavignar Maaligai, Fort St. George,

Chennai, Tamil Nadu – 600 009.

बीटा बिल्डिंग, ९ वी मंज़िल, आई थिंक टेक्नो कैम्पस, कांजूर गाँव रोड, कांजूरमार्ग (पूर्व) मुंबई- 400042.

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Directorate General of Shipping

D.O. No. SL-MIS-9(6)/2020

Dated: 27.03.2020

Dear *Sh. Sinha,*

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With *regards,*

Yours sincerely,

*Amitabh Kumar*  
(Amitabh Kumar) *27/3/20*

Shri Rajiva Sinha, IAS  
Chief Secretary, Government of West Bengal  
Nabanna, 13<sup>th</sup> Floor, 325, Sarat Chatterjee Road,  
Mandirtala, Shibpur, Howrah, West Bengal – 711 102.

अमिताभ कुमार, भा.रा.से.

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Directorate General of Shipping

D.O. No. SL-MIS-9(6)/2020

Dated: 27.03.2020

Dear *Shri Rai,*

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With *Regards,*

Yours sincerely,

*Amitabh Kumar*  
(Amitabh Kumar) 27/3/2020

Shri Parimal Rai, IAS  
Chief Secretary, Government of Goa  
Secretariat, Porviroim, Bardez,  
Goa – 403 521.

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With *regards,*

Yours sincerely,

*Amitabh Kumar*  
(Amitabh Kumar) 27/3/2020

Shri Chetan B. Sanghi, IAS  
Chief Secretary, Union Territory of Andaman and Nicobar  
Administration Secretariat, Port Blair – 744 101.

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Yours sincerely,

*Amitabh Kumar*  
(Amitabh Kumar) 27/3/2020

Shri. Dineshwar Sharma, IPS (Retd.)  
Administrator, Union Territory of Lakshadweep,  
Kavaratti – 682 555.

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As you are aware, the Ministry of Home Affairs vide its Order No. 40-3/2020-DM-I(A) dated 25.03.2020, has removed restrictions on 'operation of Railways, Airports and Seaports for cargo movement, relief and evacuation and their related operational organizations, inter-state movement of goods/cargo for inland and exports', during the lock down period. Smooth operation of shipping activities is crucial for functioning of ports and cargo movement.

2. Indian National Shipowners' Association (INSA), has brought to the notice of this office that at some places they are finding difficulty to obtain the following services which are essential for operation of Indian ships due to interruption by local law enforcement agencies;

- 2.1. Services for supply of ship's stores, spare parts, provisions, foodstuffs including supply of fresh water.
- 2.2. Transportation services of ship's crew members who are being signed on/off.
- 2.3. IT related services for ships (at office or third party service providers).

3. An interruption in the above services may disturb the supply chain of goods in the country and defeat the efforts of the government for continued uninterrupted movement of cargo at Indian ports.

4. You are, therefore, requested to advise your law enforcement agencies/concerned machinery of the State to facilitate services engaged in supply of provisions and spares to the ships and transportation of ship crew within the city.

With *regards,*

Yours sincerely,

*Amitabh Kumar*  
(Amitabh Kumar) 27/3/2020

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